

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 21.8.02

OA No.360/02

1. H.D.Dube s/o Shri Duli Chand Dube
2. R.S.Kumbhawat s/o late Shri N.R.Kumbhawat
3. G.R.Meena s/o late Shri Tanna Ram Meena
4. V.K.Gour s/o Shri S.L.Sharma
5. N.K.Bharatwal s/o late Shri K.L.Bharatwal
6. R.S.Mali s/o Shri Nathu Ram
7. L.C.Meena s/o Shri Ram Gopal Meena
8. V.K.Lakhiwal s/o Shri Bhaginath Mal Bunker
9. B.R.Meena s/o Shri Ram Chandra Meena
10. R.S.Meena s/o Shri Sugana Rama Meena
11. B.K.Mishra s/o Shri K.N.Mishra
12. R.K.Puri s/o Shri P.L.Puri
13. N.K.Verma s/o Shri Sukh Pal
14. G.D.Meena s/o Shri B.L.Meena
15. S.N.Kasadia s/o Shri Heera Lal
16. S.C.Garg s/o late Shri R.K.Garg
17. Smt. Rajalakshmi w/o Shri V.S.Mani
18. M.K.Koul s/o late Shri Shiv Nath Koul
19. Parkash Golani s/o late Shri Tirath Das
20. Ramjilal Meena s/o late Shri Kalu Ram Meena
21. S.L.Gunsaria s/o Shri Amar Lal Gunsaria
22. R.K.Meena s/o late Shri Kanchan Meena
23. S.S.Jain s/o late Shri Milap Chand Jain
24. Ram Khiladi Meena s/o Shri Kajod Mal Meena
25. K.C.Somvanshi s/o Shri Ramdhan
26. R.M.Meena s/o Shri Onkar Mal Meena
27. S.C.Malik s/o late Shri L.R.Malik
28. Retan Lal Meena s/o Shri Chhaju Ram

B

29. Giriraj Prasad s/o Shri Kamal Kishore
30. R.P.Meena s/o late Shri S.R.Meena
31. S.K.Sharma s/o Shri P.L.Sharma
32. R.D.Yadav s/o late Shri Mangi Lal
33. Chetan lal s/o late Shri Bhanwar Lal
34. Laxman Singh s/o late Shri Nathu Singh
35. K.L.Bundel s/o Shri S.N.Bundel
36. B.C.Sharma s/o Shri Ram Dayal Sharma
37. J.N.Narssinghani s/o Shri D.I.Narssinghani
38. N.K.Vaishnev s/o Shri Babu Ram
39. R.C.Motice s/o late Shri Jawarji
40. Shyam Singh s/o Shri Chiranji Lal

All the applicants are working as Senior Auditor c/o L.A.O. (A), Jaipur.

..Applicants

Versus

1. Union of India through the Secretary, Ministry of Personnel, Public Grievances and Pension (Department of Personnel and Training), North Block, New Delhi.
2. The Secretary, Ministry of Finance, Department of Expenditure, North Block, New Delhi.
3. The Secretary, Ministry of Defence, South Block, New Delhi.
4. The Controller General of Defence Accounts, West Block-V, R.K.Puram, New Delhi.
5. The Principal Controller of Defence Accounts (Southern Command) Pune-1
6. The Controller of Defence Accounts (Pension Disbursement), Meerut.

..Respondents

Mr. Hemant Gupta, counsel for the applicants

CORAM:

HON'BLE MR.H.O.GUPTA, MEMBER (ADMINISTRATIVE)

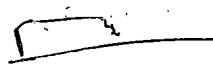
HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

ORDER (ORAL)

The learned counsel for the applicants wants to withdraw this OA in order to prefer another duly constituted OA. Prayer granted subject to limitation. The OA stands disposed of as withdrawn.


(M.L.CHAUHAN)

Member (Judicial)


(H.O.GUPTA)

Member (Administrative)